

**SUPPLEMENTARY STATEMENT
RE: RAILWAY ACCIDENT NEAR
YESHWANTPUR IN HYDERABAD
STATE**

The Deputy Minister of Railways and Transport (Shri Alagesan): In continuation of the statement made by the Minister in the Lok Sabha yesterday in respect of the accident to No. 319 Down Hyderabad-Kazipet Express train on the night between the 27th and 28th September, I have the following further information to give to the House.

As a result of the further search for dead bodies, the number of the dead is now reported to be 123. The total number of the injured is now 85 including 17 with serious injuries and 34 with minor and 34 with trivial injuries. One of the seriously injured has succumbed to the injuries and that is included among the 123 dead. The other injured are reported to be progressing satisfactorily in Hanuman Hanamkonda Civil Hospital, Lallaguda Railway Hospital, Secunderabad Military Hospital, Hyderabad Osmania Hospital, Kazipet Railway Hospital and Jangaon Civil Hospital. Those in the hospitals in the Hyderabad and Secunderabad area were visited by the General Manager, Central Railways, accompanied by some senior officials.

The communication between the section Secunderabad and Alir was restored at 15-10 hours and that between Kazipet and Raghunathpalli at about 17.00 hours on 29th September, 1954. Some skeleton train services ran on this section yesterday. From today the passenger train services are being introduced on these sections on a time-table basis which has already been given local publicity. Transshipment over the section between Alir and Jangaon is not at present possible as operations for the restoration for through communications are in progress.

The Government Inspector of Railways will commence a statutory enquiry into the accident from 4th December, 1954.

UNIVERSITY GRANTS COMMISSION BILL

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): I beg to move for leave to introduce a Bill to make provision for the co-ordination and determination of standards in Universities and for that purpose, to establish a University Grants Commission.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to make provision for the co-ordination and determination of standards in Universities and for that purpose, to establish a University Grants Commission."

The motion was adopted.

Dr. M. M. Das: I introduce the Bill.

SEA CUSTOMS (AMENDMENT) BILL

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move for leave to introduce a Bill further to amend the Sea Customs Act, 1878.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Sea Customs Act, 1878."

The motion was adopted.

Shri Satya Narayan Sinha: I introduce the Bill.

MOTION RE: INTERNATIONAL SITUATION—concl'd.

Mr. Speaker: The House will now proceed with the further consideration of the following motion moved by Shri Jawaharlal Nehru on the 29th September, 1954, namely:

"That the present international situation and the policy of the